

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Imphal, the 6<sup>th</sup> February, 2023

No. HCM/1/96/BENCH/ : It is hereby informed to all the learned members of the Bar that, with reference to the Division Bench cause list dated 06.02.2023 published for Court No. 2, Hon'ble Mr. Justice M.V. Muralidaran will be sitting with Hon'ble Mr. Justice Aribam Guneshwar Sharma.

By Order etc.,

Sd/-

**(YUMKHAM ROTHER)  
REGISTRAR (JUDL.)  
HIGH COURT OF MANIPUR**

Endt. No. HCM/1/96/BENCH/ 1757-75

Imphal the 6<sup>th</sup> Feb., 2023

Copy to:

1. The Advocate General, Government of Manipur.
2. The Government Advocate, Government of Manipur.
3. The Deputy Solicitor General of India.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. The Chairman, Bar Council of Manipur.
7. All Joint the Registrars, High Court of Manipur.
8. All the Deputy Registrars, High Court of Manipur.
9. All the Joint Registrars, High Court of Manipur.
10. All the Deputy Registrars, High Court of Manipur.
11. The Pr. Private Secretary/Assistant Registrar I/Sr. Private Secretary, High Court of Manipur.
12. The Librarian-cum-Research Officer, High Court of Manipur.
13. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
14. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
15. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma.
16. The Private Secretary to Registrar General, High Court of Manipur
- ✓ 17. The System Analyst, High Court of Manipur to upload the same to the official website.
18. The Superintendent (Bench)/(Judicial Sections), High Court of Manipur.
19. The Court Masters, High Court of Manipur.
20. The Concerned file/Guard File/Notice Board.

  
**REGISTRAR (JUDL.)  
HIGH COURT OF MANIPUR**

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